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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 233 of 2017 in C.P. (I.B) No. 4/10/NCLT/AHM/2017**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: CoC of Gujarat Oleo Chem Ltd.

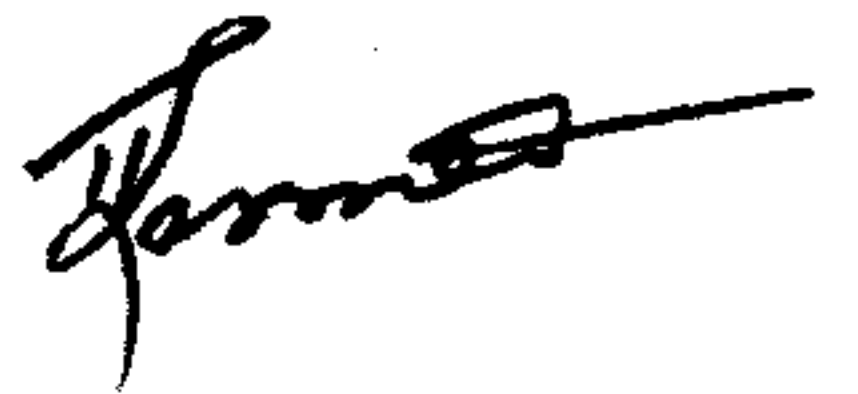
V/s.

Gujarat Oleo Chem Ltd.

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy  
Code

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. MAHENDRA P. PARMAR ADVOCATE C.O.C.



2.


**ORDER**

Learned Advocate Mr. Mahendra Parmar present for Applicant (COC of Gujarat Oleo Chem Ltd). None present for Respondents and Mr. Rakesh Chaturvedi IRP/ RP.

Resolution of 3<sup>rd</sup> meetings of COC filed by Applicant.

In spite of notice Mr. Rakesh Chaturvedi IRP/ RP and Corporate Debtor not present.

Heard arguments of Applicant Committee of Creditors (COC) in IA 233/2017.

In the first meeting of COC held on 15.05.2017 it was resolved by the members ~~that~~ unanimously to continue IRP Mr. Rakesh Chaturvedi as RP. 

In view of above said resolution and in view of section 22 (3) (a) of the Code IRP became Resolution professional.

In the second meeting of COC held on 06.07.2017 it was resolved unanimously by the members of the COC to replace the IRP suggested by Stressed Asset Stabilization Fund (SASF).

In the third <sup>meeting</sup> ~~para~~ of the COC held on 23.08.2017 the COC resolved to replace Mr. Rakesh Chaturvedi with Mr. Anil Goel as resolution professional.

This application is filed under section 27 (3) of the Code. In view of the above said resolution passed by COC this Adjudicating Authority is forwarding the name of Mr. Anil Goel as Resolution Professional in CP(IB) 4/2017 to IBBI.

Registry is directed to address letter to IBBI accordingly.

Application is disposed of accordingly.

List the matter on 31.08.2017 for confirmation by IBBI.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.